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SHRI GOPIKRISHNA VIJAIVAR-GIYA: How can we co-operate with Pakistan?

SARDAR SWARAN SINGH: Supposing they say that a recovered woman has to be sent across to this country, we are to receive that woman.

Shri D. A. MIRZA: What is the attitude of Government towards those abducted women who have settled down as married women in this country?

SARDAR SWARAN SINGH: The attitude of the Government has been made very clear in my statement that those who want to go of their own free will be afforded some facility to exercise their will and desire.

Shri D. A. MIRZA: Are there any women who want to go back of their own free will after having settled down for 10 years here?

SARDAR SWARAN SINGH: I cannot make a guess. After all during all this period women have expressed their desire to go over to Pakistan just as they have expressed their desire to come over to India.

SHRI D. A. MIRZA: Is it a fact that force is resorted to to remove them from this country?

SARDAR SWARAN SINGH: No, that is entirely incorrect.

WORKERS' PARTICIPATION IN MANAGE-MENT

*334. SHRI DEOKINANDAN NARA-YAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the names of the industrial concerns State-wise which have allowed their workers to participate in management; and
- (b) the reasons why other concerns are not following the scheme relating to workers' participation in management?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) (i) The Tata Iron and Steel Co., Jamshedpur, Bihar.

- (ii) The Simpsons Group of Industries, Madras.
- (iii) The Modi Spinning and Weaving Mills Co., Ltd., Modinagar, U.P.
 - (iv) State Transport (Madras).
- (b) According to the decision reached in the Tripartite Sub-Committee on worker participation in management the scheme is to be tried on a voluntary basis in about 50 units and the needful is being done to implement the said decision

SHRI DEOKINANDAN NARAYAN: May I know if these workers who participate are chosen by the management or by the workers themselves?

SHRI ABID ALI: Appropriate scheme is being formulated in consultation with the parties concerned and they certainly will not be chosen by the management only.

SHRI DEOKINANDAN NARAYAN: May I know if there is any arrangement made by the Government for the training of these workers so that they may take equitable part in the management?

SHRI ABID ALI: Yes, we are having a regular training scheme so that the workers should be brought up to this standard.

Shri B. K. MUKERJEE: May 1 know if any action has been taken by the Government to establish this sort of arrangements in any establishment run by the Government direct or by any statutory body that is responsible to the Government of India?

SHRI ABID ALI: 50 units are to be selected for this purpose in which public sector also will find a decent place.

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SHRI DEOKINANDAN NARAYAN: May I know if any time-limit is fixed for these 50 units to bring about this participation?

Written Answers

SHRI ABID ALI: It is not management who have to tackle to decide anything: it is the Tripartite Committee which has to attend to this. No time-limit can be fixed in such matters.

DHANSING SHRI SONUSING PATIL: What is the scope and extent of this participation of workers in management?

SHRI ABID ALI: A statement has also been placed here on the Table which contains all the details.

श्री पी० एन० राजभोज: क्या माननीय मंत्री महोदय यह बता यकते है कि इस पाटिमपंशन में मदद होती है या हकावट होती है ?

श्री ग्राबिद ग्रली : उन्मीद है कि यह वर्कर्स, एम्प्लायर्म, इंडस्ट्रीज स्रौर देश सब के लिये फायदे की चीज होगी।

SHRI B. K. MUKERJEE: As this participation of the workers management will be introduced on a voluntary basis, may I know whether Government industries and Government concerns employing workers have got that free will to allow the workers to participate in the management.

SHRI ABID ALI: Certainly, the decision will be carried out.

SHRY B. K. MUKERJEE: What is the delay, then, in that case and why this is not done in any industry run by the Government of India?

SHRI ABID ALI: It is not that we have to name a unit where this system can work. The list is to be prepared in consultation with the industry to be approved by the workers concerned to be approved in this subcommittee and then the work will begin.

SHRI DEOKINANDAN NARAYAN: May I know if the Government also a party to the Tripartite decision?

SHRI ABID ALI: Certainly, Sir.

SHRI N. R. MALKANI: May I know whether the trade unions have agreed to the participation of workers and will they be represented on the management?

SHRI ABID ALI: With enthusiasm they have agreed.

Mr. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

SCHEMES FOR ESTABLISHMENT OF MODEL WORKSHOPS FOR THE SMALL SCALE INDUSTRIES

*327. MOULANA M. FARUQI: Will the Minister 70 COMMERCE INDUSTRY be pleased to state:

- (a) whether Government have recently approved any schemes for the establishment of model workshops for small scale industries in various States; and
- (b) if so, how many workshops are to be opened in each State what cost?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) A statement is laid the on Table of the House.